

## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CA/204 & 207/CAA/2017

NAME OF THE TRANSFEROR

: BCW V TECH PVT LTD

NAME OF THE TRANSFEREE CO. : L.G BALAKRISHNAN & BROS

SECTION

: 230

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

PIVIDHID SHANKAR ADV. For Petitioners Riviolity & Shanke

## **ORDER**

Counsel for the applicant present and made his submissions. Order is reserved.

-00/5 S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

-50/-

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